

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 575 of 2012**

Tuesday, this the 18<sup>th</sup> day of August, 2015

**CORAM:**

**HON'BLE Mr. JUSTICE N.K. BALAKRISHNAN, JUDICIAL MEMBER  
HON'BLE Mrs. P. GOPINATH, ADMINISTRATIVE MEMBER**

Prathibha Rohit, W/o. Rohit S. Ameen,  
Senior Scientist, MRC of CMFRI,  
Mangalore. Residing at P.B. No. 244,  
Hoigebazar, Mangalore – 675 001.

- Applicant

(By Advocate Mr. V. Sajith Kumar)

**Versus**

1. Indian Council for Agricultural Research  
Represented by its Secretary,  
Krishi Bhavan, New Delhi – 110 001.
2. Agricultural Service Recruitment Board,  
Represented by its Secretary,  
Krishi Anusandhan Bavan – 1, PUSA,  
New Delhi – 110 012.
3. The Director, Central Marine Fisheries  
Research Institute, Cochin – 682 018.
4. Mohan Joseph Modayil,  
Subject Expert, ASRB,  
Krishi Anusandhan Bavan, PUSA,  
New Delhi – 110 012. - Respondents

(By Advocate M/s. Varghese & Jacob for R1-3)

The application having been heard on 18.08.2015, the Tribunal on the same day delivered the following:

**ORDER**

**Mr. JUSTICE N.K. BALAKRISHNAN, JUDICIAL MEMBER**

Heard the learned counsel for the applicant and Senior counsel appearing for the respondents.

2. It could be discerned from the submissions made that only two persons appeared and participated in the interview. The selected candidate admittedly did not join. That post remained vacant, it is stated. So the question is whether the applicant can be considered for that post which is

lying vacant. We find, it is better that the applicant submits a representation to Respondent No. 2 within three weeks from today. Respondent No. 2 may consider the representation so made by the applicant taking note of the fact that the applicant had been serving the institution for more than 25 years and that she was also an applicant for the post. Respondent No. 2 will take a decision on the representation within one month from the date of receipt of representation. Applicant will produce copy of this order along with the representation.

3. The Original Application is disposed of as above. No order as to costs

(Dated, the 18<sup>th</sup> August, 2015.)



(P.GOPINATH)  
ADMINISTRATIVE MEMBER



(N.K. BALAKRISHNAN)  
JUDICIAL MEMBER

ax